## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.41/BB/ 17	-	Hearing	Rule-6 of IB	Milliken Chemical & Textile (India) Company Pvt. Ltd., Vs Falcon Tyres Ltd.

SL.	NAME (IN CAPITAL)	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM
	1-05-100	~

## ORDER

Counsel for Petitioner is present. I.A 99/17 is listed today for filing objections. Counsel for Petitioner requested time to file objections. No representation for Respondent/Falcon Tyres and no representation for petitioners in Impleading Petition. List it on 20/10/2017.

Member (T)

Member (J)

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